

Rep. by Act.....⁵⁶.....of 1974, s. 2 & sch. I.

THE ARMED FORCES (SPECIAL POWERS) CONTINUANCE
ACT, 1969

No. 3 OF 1969

[26th March, 1969]

An Act to continue the Armed Forces (Special Powers) Regulation,
1958, for a further period.

BE it enacted by Parliament in the Twentieth Year of the Republic
of India as follows:—

1. This Act may be called the Armed Forces (Special Powers) Conti-
nuance Act, 1969. Short
title.

Regulation
2 of 1958. 2. In section 1 of the Armed Forces (Special Powers) Regulation,
1958, in sub-section (4), for the words, figures and letters "the 5th day
of April, 1969", the words, figures and letters "the 5th day of April, 1972",
shall be substituted. Amend-
ment of
section 1.